(c) the steps that are being taken to avoid delays?]

Written Answers

35

वित्त मन्त्रालय में उपमन्त्री (श्रीमती सुशीला रोहतगी): (क) क्षतिग्रस्त और कटे फटे नोटों के विनिमय मूल्य की अदायगी के दावों का फैसला भारतीय रिजर्व बैंक के करेंसी अधिकारी द्वारा भारतीय रिजर्व बैंक (नोटों की वापसी) नियमावली, 1935 में निर्धारित प्रक्रिया के अनुसार किया जाता है। मामूली से कटे-फटे नोट, जिनकी असली नोटों के रूप में पहचान की जा सकती है, भारतीय राज्य बैंक और उसके सहायक बैंकों की शाखाओं तथा करेंसी-चेस्ट वाले राजकोषों में भी, केन्द्रीय राजकोष नियमावली, खण्ड 1 के कार्यकारी अनुदेश, भाग XIV के नियम 83 की टिप्पणी 1 में निर्वारित प्रक्रिया के अनुसार बदले जाते हैं।

- (ख) भारतीय रिजर्व बैंक की विभिन्न शाखाओं से सूचना इकटठी की जा रही है और प्राप्त होने पर सभा-पटल पर रख दो जायगी।
- (ग) भारतीय रिजर्व बैंक की दावा शाखाओं के कार्य की स्थिति की बराबर समीक्षा की जाती रहती है और काम के निप-टारे में तेजी लाने के लिये उपयक्त कदम उठाये जाते हैं, जिनमें उन मामलों में, जहां जरूरी हो, अतिरिक्त कर्मचारियों की मंजुरी दी जानी भी शामिल है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Claims for payment of exchange value of damaged and mutilated notes are adjudicated by the Currency Officers of the Reserve Bank of India in accordance with the procedure laid down under Reserve Bank of India (Note Refund) Rules, 1935. Slightly mutilated notes which are identifiable as genuine notes are also exchanged at the Branches of the State Bank of India and its subsidiaries and treasuries having currency chests in accordance with the procedure laid down in Note 1 to Rule 83 of

t [ ] English translation.

Executive Instructions, Part XIV, of the Central Treasury Rules., Vol. I.

to Questions

- (b) The information is being collected from the various branches of the Reserve Bank of India and will be laid on the table of the House as soon as
- (c) The state of work in the claims branches of the Reserve Bank of India is constantly reviewed and appropriate steps, including sanction of additional staff, where necessary, are taken to speed up the disposals.]

CONSTRUCTION OF AIRPORT NEAR COCHIN

## \*43. SHRI S. KUMARAN: SHRI N. K. KRISHNAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government of Kerala have requested the Central Government to construct a new major airport near Cochin in place of the present airport in Wellington Island which cannot be developed as a major aerodrome; and
- (b) if so, what decision has been taken thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes. Sir.

(b) A survey is being undertaken to assess the suitability of the site for possible development of an aerodrome at Edakka-ttuvayal.

PAYMENT OF ALLOWANCES TO SUPERVISORY STAFF OF STATE BANK

- •44. SHRI KALI MUKHERJEE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the management of State Bank of India pay 'closing allowance' only to the high-salaried supervising staff while the bulk of closing work is performed by the employees belonging to clerical, cash department and subordinate staff;
- (b) whether it is also a fact that overtime allowance is paid to the supervisory staff of the Bank;
- (c) whether it is also a fact that conveyance allowance is paid only to some high-salaried supervisory staff; and
  - (d) if the answers to parts (a), (b) and

37

(c) be in the affirmative, the reasons therefor?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (d) A statement is laid on the Table of the House.

## STATEMENT

An annual allowance of Rs. 300 called 'Closing allowance' is paid to all members of the supervising staff drawing a basic pay uplo Rs. 1,500/- per month. The allowance is an ex-gratia payment to cover the heavy work and the consequent long hours the members of the supervising staff have to put in on occasions such as proforma closing account in June, the annual closing account in December and the Government financial year closing in March. This allowance is not paid to the members of the award staff, i. e. clerical, cash department and subordinate staff as they are eligible for overtime wages for overtime work beyond the normal working hours and for work done on days other than normal working days, in terms of the provisions of the Desai Award and the agreements with the Award Staff Federation.

The members of the supervising staff are not paid any overtime.

Conveyance allowance is paid to:

- (i) all staff officers of the bank;
- (ii) other categories of supervising staff drawing a basic pay in excess of Rs. 755/-per month and posted as Agents and Managers of Divisions at branches or officiating in staff officers posts subject to the condition that they either maintain a car or certify to the satisfaction of the management that they have spent an amount equal to the prescribed amount on a hired conveyance and that this was necessary for efficient performance of official work; and
- (iii) to all other officers drawing a basic pay in excess of Rs. 755/- per month subject to their maintaining a conveyance.

The difference in regard to conveyance allowance, overtime of closing allowance granted Supervisory and award staff is inevitable because the terms and conditions of service of different grades are determined with reference to their duties and responsibilities.

## मध्यम तथा निम्न आय वाले पर्यटकों के लिये होटलों का निर्माण

- \*45. श्री ओइम् प्रकाश त्यागी: क्या पर्यटन और नागर विमानन मंत्री यह बताने की क्रपा करेंगे कि :
- (क) क्या यह सच है कि सरकार ने मध्यम तथा निम्न आय वाले पर्यटकों के हितों को ध्यान में रखते हुए सस्ते होटलों का निर्माण किया है:
- (ख) यदि हां, तो किन-किन स्थानों पर इन होटलों का निर्माण किया गया है ;
- (ग) आगामी पंचवर्षीय योजना में सर-कार किन-किन स्थानों पर ऐसे होटल बनाने का विचार रखती है; और
- (घ) यदि नहीं, तो उसके क्या कारण ₹?

SETTING UP OP HOTELS FOR TOURISTS BELONGING TO MLDDLE AND LOW INCOME

- ♦45. SHRI O. P. TYAGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :
- (a) whether it is a fact that Government have bulit cheap hotels keeping in view the interests of the tourists belonging to middle and low income group;
- (b) if so, the places where these hotels have been built :
- (c) the names of the places where Government propose to build such hotels during the next Five Year Plan period: and
  - (b) if not, the reasons therefor ?]

पर्यटन और नागर विमानन मन्त्री (डा० कर्ण सिंह): (क) और (ख) जी, हां। सर-कार द्वारा निर्मित वे होटल जहां मध्य आय वर्ग के पर्यटकों के लिये उपयुक्त सुविधाएं उपलब्ध हैं नई दिल्ली में रणजीत और लोधी होटल और पूरी, रांची और औरंगाबाद में रेलवे होटल हैं। भारत पर्यटन विकास निगम द्वारा संचालित भरतपूर, भूवनेइवर,